



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,CGO
Complex, Lodhi road, New Delhi 110 003.

Dated: 29.07.2026

NOTICE

Please take notice that on account of leave of Hon'ble Officiating Chairperson **item Nos. 1 to 12, 16 to 50** listed in the Daily Cause List & **item Nos. 1 (For Judgment), 3 to 6** in the Supplementary Cause List of **Court of Chairperson** on **29.07.2026** will not be taken up. The next dates of hearing for these matters will be notified later.

Furthermore, the matters listed as **Fresh Cases at item Nos. 13 – 15** in the Daily Cause List & **item Nos. 2, 7 - 8** in the Supplementary Cause List will now be taken up by the **Court –IV at 10:30 AM.**

By order of Hon'ble Officiating Chairperson
-Sd/-
Registrar